

**GOVERNMENT OF INDIA**  
**MINISTRY OF MINORITY AFFAIRS**  
**RAJYA SABHA**  
**QUESTION NO 07.03.2011**  
**ANSWERED ON**  
**NMDFC IN JHARKHAND .**

1199

Shri Parimal Nathwani

Will the Minister of COAL MINORITY AFFAIRS be pleased to state :-

- (a) whether the National Minorities Development and Finance Corporation has not yet been constituted in Jharkhand;
- (b) if so, the reasons therefor;
- (c) the estimated loss of Central assistance on this account;
- (d) whether this has resulted in a set back for minority welfare works in the State;
- (e) if so, the details thereof; and
- (f) the steps taken to accelerate the pace for constitution of NMDFC in that State?

**ANSWER**

MINISTER OF STATE OF THE MINISTRY OF MINORITY AFFAIRS

(VINCENT H. PALA)

(a) and (b) National Minorities Development and Finance Corporation (NMDFC) implements its schemes for the minority communities through State Channelising Agencies (SCAs) nominated by the respective State Governments / UT administrations. The State Government of Jharkhand, in August, 2002, nominated 'Jharkhand State Scheduled Tribes Cooperative Development Corporation' (JSSTCDC) as the SCA of NMDFC for implementation of its schemes. The JSSTCDC has drawn Rs. 345.00 lakhs till date from NMDFC for assisting 894 beneficiaries in the State.

(b) to (f) Does not arise.